

modification of the guidelines, off-take under the Scheme has increased significantly. Small Industries Development Bank of India (SIDBI), the nodal agency has settled claims of ₹ 423.23 crore till 28.01.2020.

**Advisory to news channels**

111. SHRI DEREK O'BRIEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that advisory was issued to television channels by Government in the month of December 2019;

(b) if so, the reasons therefor;

(c) if so, the number of advisories to television channels issued since 1st December, 2019, and details of the content of such advisories;

(d) the number of advisories which have been issued by Government to television channels since 2010; and

(e) the content and details of all such advisories?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) and (b) All private satellite TV channels are required to adhere to the Programme and Advertising Codes 'as prescribed in the Cable Television Networks (Regulation) Act, 1995 and the Rules framed thereunder. Appropriate action is taken as per the rules whenever violation of the said Codes is established.

The Central Government issued Advisories on 11.12.2019 and 20.12.2019 to all private satellite TV channels to adhere to the Programme Code under the Cable Television Networks (Regulation) Act, 1995.

(c) Since 1st December, 2019, 3 advisories have been issued to private satellite TV channels which are available on Ministry's website *i.e.* [www.mib.nic.in](http://www.mib.nic.in).

(d) and (e) Since 2010, 89 advisories have been issued to the private satellite TV channels to ensure adherence to the Programme and Advertising Codes prescribed under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Networks Rules, 1994 framed thereunder. These advisories are available in the Ministry's website *i.e.* [www.mib.nic.in](http://www.mib.nic.in)